

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2012 &
I.A. Nos. 126 & 127 of 2012

Dated : 16th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Chhattisgarh Biomass Energy Developers
Association**

.... Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. Sanjay Sen,
Mr. Anurag Sharma
Ms. Surbhi Sharma

Counsel for the Respondent(s):

Ms. Suparna Srivastava
Mr. A. Bhatnagar (Rep.) for CSPDCL
Ms. Swapna Seshadri for CSERC

ORDER

The learned counsel for the parties have argued the matter. The learned counsel for the Appellant is directed to file his Written Submissions on or before 30.10.2012 after serving copy on the other side. The learned counsel for the Respondents are directed to file their respective Written Submissions on or before 06.11.2012 after serving copy on the other side.

Post the matter for Reporting Compliance on **07.11.2012** and Post the connected appeals.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson